## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 258 OF 2017 & IA NOS. 631 & 632 OF 2017

Dated: 13<sup>th</sup> September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s Asian Fine Cements Pvt. Ltd..... Appellant(s)Vs.Vs.Punjab State Electricity Regulatory Commission & Anr..... Respondent(s)

Counsel for the Appellant(s) : Mr. Ajay Vaidya

## <u>ORDER</u>

Admit. Issue notice to the Respondents returnable on 24.11.2017. Dasti, in addition, is permitted.

List the matter on 24.11.2017.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd